

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 25th day of April, 2011

OA No. 24/2011

CORAM :

HON'BLE MR.JUSTICE K.S.RATHORE, JUDICIAL MEMBER
HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

Madhur Prakash Verma son of Shri R.S. Verma, aged around 43 Years, resident of 2/384, Sector No.2 New Vidhyadhar Nagar, Jaipur (Rajasthan). Presently working as Marketing Officer, Department of Agriculture and Cooperation, Ministry of Agriculture Jaipur.

... Applicant

(By Advocate : ShriAmit Mathur)

Versus

1. The Union of India through Secretary, UPSC, Dholpur House, New Delhi.
2. The Secretary, Ministry of Agriculture, Department of Agriculture and Cooperation, Director of Marketing and Inspection, New Delhi.

... Respondents

(By Advocate : Shri Sanjay Pareek counsel for Res.No.1
Shri Mukesh Agarwal, counsel for Res.No.2)

ORDER (ORAL)

In view of the oral direction of this Tribunal, learned counsel for respondent No. 1 has produced the result under sealed cover for perusal of the court.

2. Upon perusal of the result, it appears that name of the applicant has not find place in the select list prepared on basis of result and not even in reserve list.
3. Consequently, learned counsel for applicant does not want to press this OA and the same stands dismissed accordingly.
4. The interim order granted by the Tribunal shall also stand vacated.

Anil Kumar
(Anil Kumar)
MEMBER (A)

K.S.Rathore
(Justice K.S.Rathore)
MEMBER (J)

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